

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing



OA No. 061/1001/2020

This the 16th day of November, 2020

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. MOHD. JAMSHED, MEMBER (A)**

1. Abdul Karim Bhat, S/o Ghulam Rasool Bhat, R/o Hazratbal Anantnag, Aged 48 years.
2. Nazir Ahmad Sheikh, S/o Mohd. Subham Sheikh, R/o Chee Anantnag, Aged 45.
3. Javaid Ahmad Teeli, S/o Ghulam Qadir Teeli, R/o Sarnal Payeen, Anantnag, Aged 42 years.
4. Abdul Rashid Bhat, S/o Gulam Mohd. Bhat, R/o Sarnal Bala, Anantnag, Aged 42 years.
5. Mohd. Iqbal Nanda, S/o Bashir ahmad Nanda, R/o Khanabal Ananatnag, Aged 40 years.
6. Javaid Ahmad Bhat, S/o Haji Gulam Jeelani Bhat, R/o Dangerpora anantnag, Aged 36 years.
7. Asif Showkat Kadoo, S/o Showkat Ahmad Kadoo, R/o Hydercolony Janglatmandi, Anantnag, Aged 38 years.
8. Mohd. Iqbal Bhat, S/o Mohd. Ismail Bhat, R/o Hatmara Anantnag, Aged 40 years,
9. Gulzar Ahmad Wani, S/o Abdul Majeed Wani, R/o Sarnal Bala Ananatnag, Aged 42 years.

.....Applicants

(Advocate: Mr. Javid Hamid)

Versus

1. Union Territory of Jammu and Kashmir through Commissioner / Secretary to Government Housing and Urban Development Department Civil Secretariat Srinagar / Jammu 180001.



2. Director Urban Local Bodies, Kashmir Bemina Srinagar 190001.
3. Chief Executive Officer, Municipal Council Lal Chow Anantnag 192101.
4. Account Officer, Municipal Council, Court Road Anantnag 19210.

.....Respondents

(Advocate: Mr. Sudesh Magotra, DAG)

ORDER (ORAL)

By Hon'ble Mr. Rakesh Sagar Jain, Member (J)

At the outset learned counsel for the applicant submitted that the respondents be directed to release unpaid salary of the applicants within stipulated period of time.

2. Looking to the limited prayer of the applicant we direct the respondents to release unpaid salary if any of the applicants, in accordance with rules, within a period of two weeks from the date of communication of this order. The OA is disposed of accordingly. No order as to costs.
3. It is made clear that we have not entered into the merits of the case.

(MOHD. JAMSHED)
Member (A)

Piyush/-

(RAKESH SAGAR JAIN)
MEMBER (J)